

(10)


NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/660/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : AUTOCOP (INDIA) PVT LTD
NAME OF THE RESPONDENT(S) : NIFE FIRE SYSTEMS PVT LTD
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	MONISH K. VIG	Advocate & Operational Creditor	
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2.	PREETHI. S. ARASU	Representative Counsel for Respondent	
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ORDER

Counsel for both the parties present. Counsel for the Corporate Debtor prayed for time for payment of the outstanding debt. At request, time is enlarged. Put up on **09.02.2018 at 10.30 AM.**

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)